

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/306(KB)2020
IA(I.B.C)/1790(KB)2023, IA(I.B.C)/1477(KB)2023,
IA(I.B.C)/245(KB)2024, IA(I.B.C)/1211(KB)2023,
IA(I.B.C)/866(KB)2023, IA(I.B.C)/154(KB)2023,
IA(I.B.C)/1352(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	M/S ROHIT FERRO TECH LTD. VS M/S CHIRAAG VYAPAAR PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Saolini Bose, Adv.] For the Liquidator
Mr. N. Berlia, Adv.]

ORDER

1. Ld. Counsel for the Liquidator present.
2. **IA(I.B.C)/1477(KB)2023:**
 - a. Three months extension is given to complete the entire liquidation process by the extended time. IA(I.B.C)/1477(KB)2023 is allowed.
3. **IA(I.B.C)/1790(KB)2023:**
 - a. This application has been filed by the Liquidator to place on record the 5th Progress Report, which is placed at page 11 to 16 of the application. This application is supported by an affidavit which is placed at page 18 to 20 of the application. The 5th Progress Report is taken on record, and, accordingly this application is **disposed of**.
4. **IA(I.B.C)/245(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the 6th Progress Report, which is placed at page 11 to 15

of the application. This application is supported by an affidavit which is placed at page 17 to 19 of the application. The 6th Progress Report is taken on record, and, accordingly this application is **disposed of**.

5. **IA(I.B.C)/1211(KB)2023:**

- a. This application has been filed by the Liquidator to place on record the 4th Progress Report, which is placed at page 11 to 16 of the application. This application is supported by an affidavit which is placed at page 19 to 20 of the application. The 4th Progress Report is taken on record, and, accordingly this application is **disposed of**.

6. **IA(I.B.C)/154(KB)2023:**

- a. This application has been filed by the Liquidator to place on record the 2nd Progress Report, which is placed at page 11 to 15 of the application. This application is supported by an affidavit which is placed at page 19 to 21 of the application. The 2nd Progress Report is taken on record, and, accordingly this application is **disposed of**.

7. **IA(I.B.C)/866(KB)2023:**

- a. This application has been filed by the Liquidator to place on record the 3rd Progress Report, which is placed at page 11 to 15 of the application. This application is supported by an affidavit which is placed at page 18 to 20 of the application. The 3rd Progress Report is taken on record, and, accordingly this application is **disposed of**.

8. **IA(I.B.C)/1352(KB)2022:**

- a. This application has been filed by the Liquidator to place on record the **Preliminary Report**, which is placed at page **11 to 14** of the application. This application is supported by an **affidavit** which is placed at page **16**. The Preliminary Report is taken on record, and, accordingly this application is **disposed of**.

- b. Supplementary affidavit filed which is placed at pages 3 and 4 in para 7 and 8.
9. IA will come for next progress report on **14.05.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)